

Through FAX

(J.H.C. Sch. 1-7)

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From:  
**Ambuj Nath,**  
Registrar General,  
High Court of Jharkhand  
Ranchi.

File No. XXII(5)/2/2016-17-18/Apptt.  
Letter No. \_\_\_\_\_/Apptt.  
Dated: \_\_\_\_\_

To,

Sri Sanjeev Kumar Das,  
Central Project Coordinator I/c, e-Courts Project,  
High Court of Jharkhand, Ranchi.

Sub: - Regarding nomination for participating in Conference of e-Committee on 2<sup>nd</sup> and 3<sup>rd</sup> December, 2017.

Sir,

Enclosing herewith the letter dated 20.11.2017 of Hon'ble Mr. Justice Madan B. Lokur, Judge, Supreme Court of India, I am directed to inform you that the Court has been pleased to nominate you for participating in Conference of e-Committee on 2<sup>nd</sup> and 3<sup>rd</sup> December, 2017 of all the High Courts.

Accordingly, you are accorded necessary permission for attending the aforesaid programme.

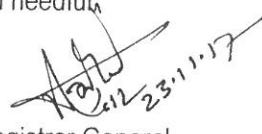
This is for your information and needful.

Yours faithfully,  
Sd/- **Ambuj Nath**  
Registrar General

Memo No. 5104 / Apptt.

Ranchi dated the 23/11/2017

Copy forwarded to the Secretary to Hon'ble Mr. Justice Madan B. Lokur, Supreme Court of India, 4, Akbar Road, New Delhi – 110001 for information and needful / the Sr. Secretary-cum-PPS I/c to Hon'ble the Acting Chief Justice / the Director, Judicial Academy Jharkhand / the C.P.C.I/c, e-Courts Project, Ranchi for getting uploaded the letter on this Court's website / D.R. (Protocol) / A.R.-cum-C.O. / Section Officers, Protocol and Accounts General Section, High Court of Jharkhand Ranchi for information and needful.

  
Registrar General